

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-15/2013(Pt.2)/ 8301 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the <sup>rd</sup> 22 September, 2022

Sub:- **Long vacation with station leave permission .**

Ref:- Your letter No. DJ(D) 7479, dtd. 19.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail long Puja vacation from 02.10.2022 to 18.10.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai and in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, and in her absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of your Court and office for all urgent matters under section 10(3) Cr.P.C.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt.2)/8302-8301/A, dated** , 22-09-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.

✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**